

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 546/2022

In the matter of :

Sh. Gyaneder Singh Rana

.....Petitioner

Vs

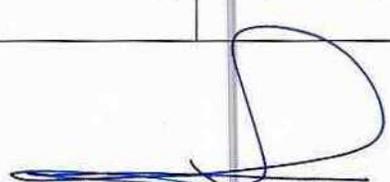
Kadir Dairy & Ors.

.....Respondent

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Filed by:


(Delhi Pollution Control Committee)

Place: Delhi

Dated: 11.01.2023

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 546/2022

In the matter of :

Sh. Gyaneder Singh Rana

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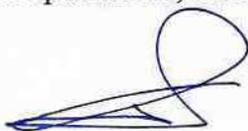
Kadir Dairy & Ors.

.....Respondent

**ATION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
05.08.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 05.08.2022 and was pleased to constitute a Joint Committee of the Delhi Municipal Corporation, Delhi Pollution Control Committee and District Magistrate (North West) to verify the factual position and take action against:-
 - (a) Illegal dairies are being without any licence from MCD in residential area. The dairies are using submersible pumps and throwing buffalo dung in the drainage/sewer/open Naali causing serious water and air pollution posing health hazards to the residents of the locality in Ghoga Village.
 - (b) Further complained regarding burning and dumping of plastic and rubber waste by illegal Bangladeshi migrants in open at Firni Road at back side of Gulmohar Garden in Shahbad Daulatpur Village.
2. That a joint inspection of the site was carried out on 27.12.2022 by the representative of Revenue Department, MCD and DPCC. During the site visit it was observed that:



- A. No dairy found existing/ operating in the area.
- B. MCD representative informed that a drive was carried out in the month of August, 2022 for taking action against the illegal dairies. Status of the each premises mentioned in the original application is as follows:

S. No.	Name	Address	Observations/Findings
1.	Meer Singh dairy	Near jhuggis of Akhtar tea stall	No dairy found operating.
2.	Prahlad dairy	Near kali mandir on main road	No dairy found operating.
3.	Baddhu Bihari dairy	Next to kali mandir	No dairy found operating.
4.	Shajad dairy	Near Mahavir nai godown	Sealed by MCD
5.	Paltu dairy	Inside street of Mr. Posham shop	No dairy found operating.
6.	Amit dairy	In front of Umed Bhuri plot	No dairy found operating.
7.	Kadir dairy (Kabir)	Inside Umed Bihari plot	No dairy found operating.

- C. A Jhuggi cluster found existing in the area in open land. The Kabaddi as mentioned in the complaint i.e. Chavvi Tea owner (Chhabi Shah), Failu Kabaddi, Kallo w/o Munna Kabaddi, Bittan Kabadi, Babloo kabadi are residing in the Jhuggi cluster in the area (Bangali basti) and are also engaged in the activity of storage/segregation of scrap/garbage/waste etc.
- D. No burning activity of rubber and plastic waste observed during inspection, however people in Jhuggis found using firewood as fuel (Chulha) for cooking.

Copy of the joint inspection report dated 27.12.2022 alongwith photographs are annexed as **Annexure-1 (Colly)**.

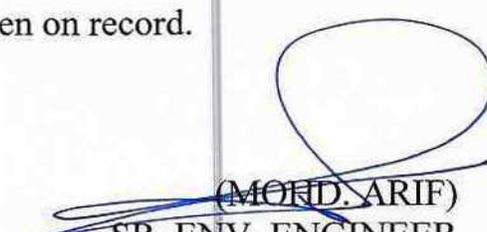
3. That, MCD officials were asked to keep vigil in order to avoid open burning, if any. Revenue Department officials were asked for details of the open land where jhuggi cluster is present.

4. That Dy. Director (Veterinary Services), Municipal Corporation of Delhi, Narela Zone vide email dated 02.01.2023 submitted its Action Taken Report and informed that:

- (i) Out of seven listed dairies in a matter 04 dairy owners namely Sh. Kabir, Sh. Amit, Sh. Meer Singh, Sh. Paltu, removed their dairies after notice given by the MCD and submitted the affidavit of the same.
- (ii) One illegal dairy in the name of Sh. Shazad was sealed by MCD on 10.09.2022.
- (iii) Dairy of Sh. Prahlad and Sh. Buddhu Bihari was not found during the inspection, Enquiry was also conducted during the inspection from local residents of the area and they informed that they both had already closed down their dairies.

Copy of the action taken report submitted by MCD is enclosed herewith as **ANNEXURE-2 (Colly)**.

5. That the above status report may please be taken on record.


(MORD. ARIF)
SR. ENV. ENGINEER

A joint inspection of the area at the Firni road from back side of Gulmohar Garden in Shahbad Daulatpur Village was carried out today i.e. on 27.12.2022 by the officials of Revenue Department, MCD and DPCC. Observations/findings of inspection are:

- 1) During inspection, no alleged dairies found existing/ operating in the area. MCD representative also told that a drive was carried out in the month of August, 2022 for taking necessary action against the illegal dairies. Details:

S.No.	Name	Address	Observations/Findings
1.	Meer Singh dairy	Near jhuggis of Akhtar tea stall	No dairy found operating.
2.	Prahlad dairy	Near kali mandir on main road	No dairy found operating.
3.	Baddhu Bihari dairy	Next to kali mandir	No dairy found operating.
4.	Shajad dairy	Near Mahavir nai godown	Sealed by MCD
5.	Paltu dairy	Inside street of Mr. Posham shop	No dairy found operating.
6.	Amit dairy	In front of Umed Bhuri plot	No dairy found operating.
7.	Kadir dairy (Kabir)	Inside Umed Bihari plot	No dairy found operating.

Photographs attached in ANNEXURE-A

- 2) A jhuggi cluster found existing in the area in open land. The kabaddis mentioned in the complaint i.e Chavvi Tea owner (Chhabi Shah), Faillu kabaddi, Kallo w/o Munna kabaddi, Bittan kabadi, Babloo kabadi are residing in the jhuggi cluster in the area (Bangali basti) and are also engaged in the activity of storage/segregation of scrap/garbage/waste etc. No burning activity of rubber and plastic waste as alleged observed during inspection, however people in jhuggis found using firewood as fuel (Chulha) for cooking.
- 3) During inspection, MCD representative was asked for taking necessary action and keep vigil in order to avoid open burning, if any and Revenue representative was asked for details of the open land where jhuggi cluster is present.

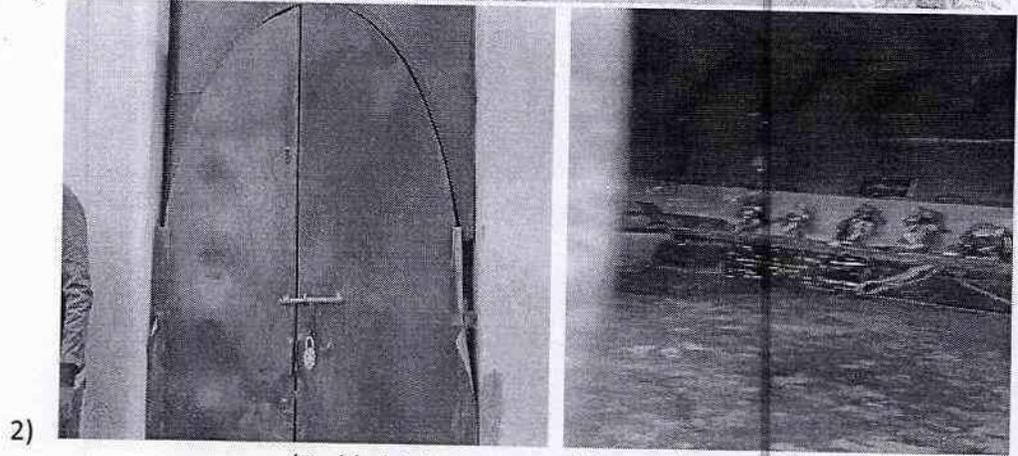
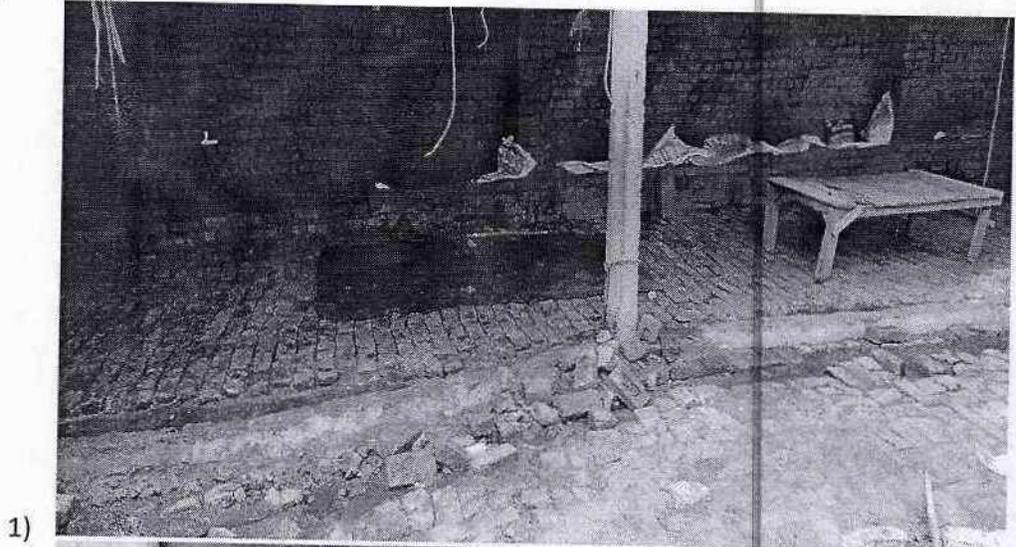
Vikas
27/12/22
VIKAS
JEE, DPCC

Pranav
27/12/2022.
DDVSNZ
Veterinary Services Deptt.
Marla Zone
Delhi Municipal Corporation

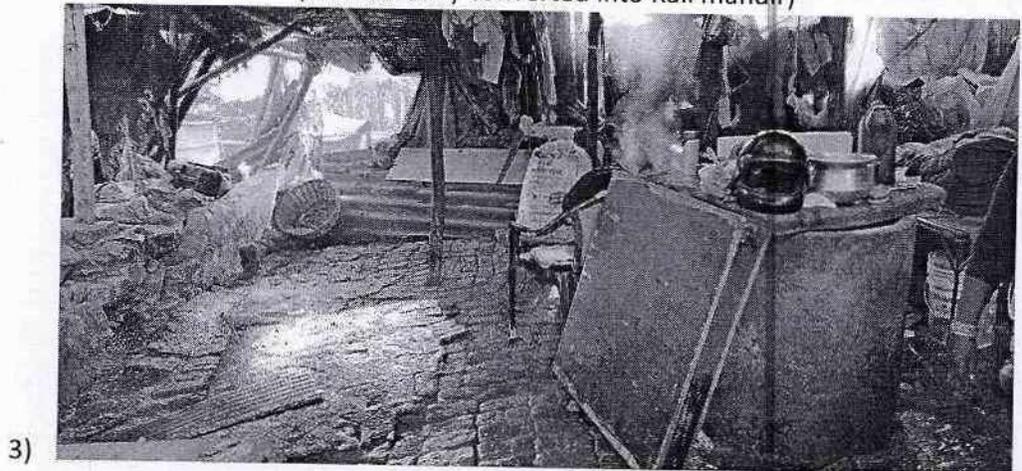
AS1/31
27/12/22
(Darinder Kumar)
AS1/51

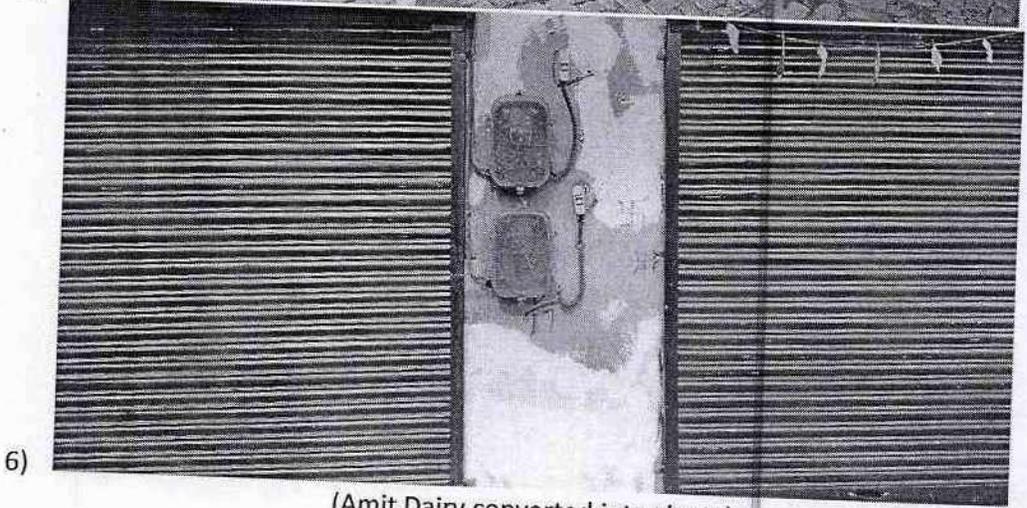
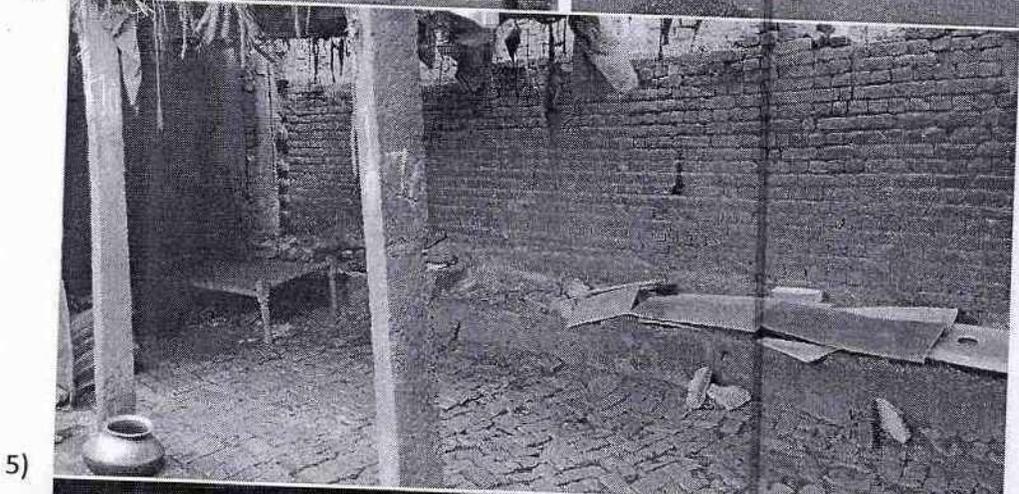
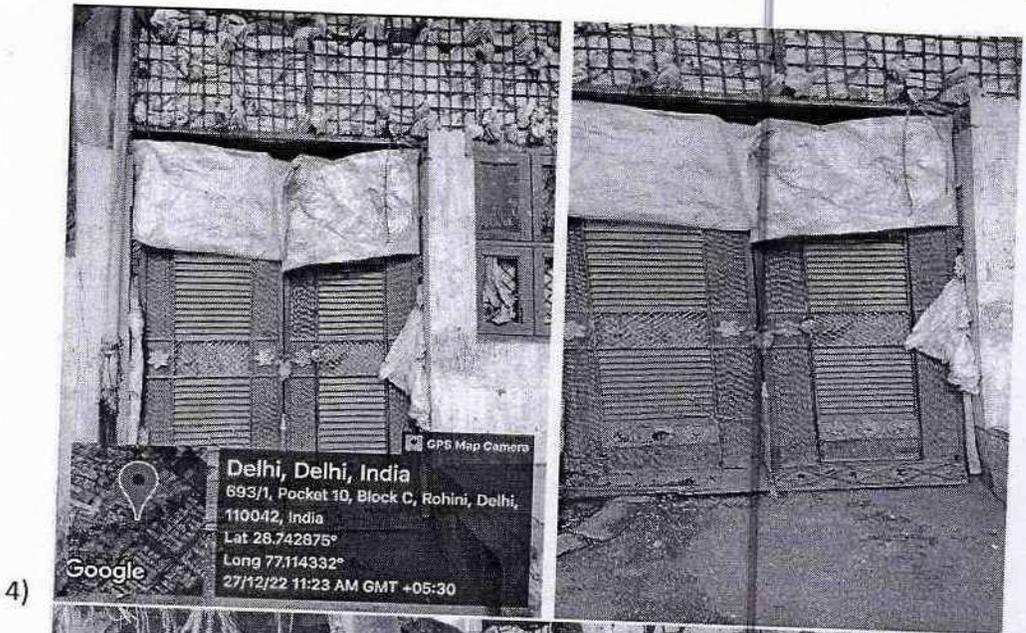
[Signature]
27/12/22
Kishor
Soylu
(H.P)

ANNEXURE-A



(Pahlad dairy converted into Kali mandir)

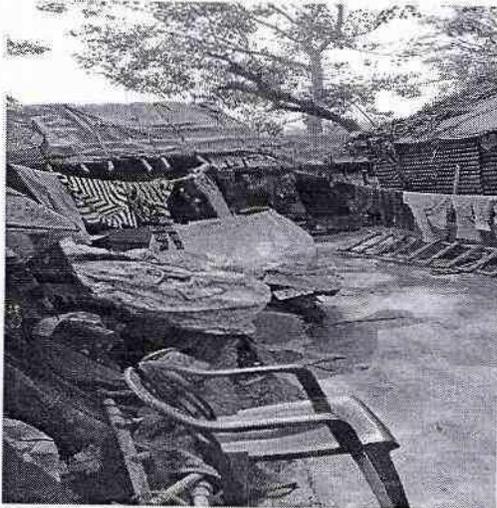
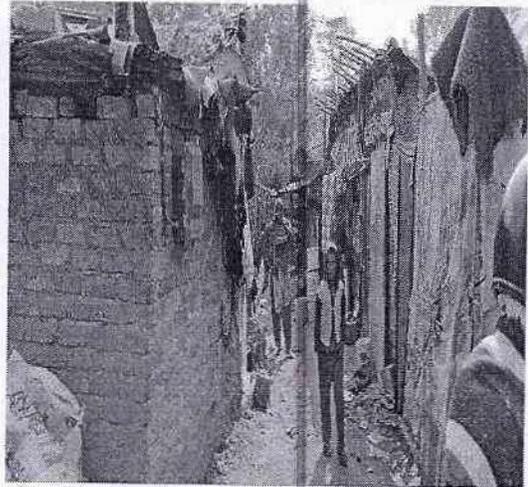




(Amit Dairy converted into shops)



7)



ACTION TAKEN REPORT ON BEHALF OF MCD IN RESPECT OF OA No-546/2022

1. Out of seven listed dairies in a matter 04 dairy owners namely Sh. Kabir, Sh. Amit, Sh. Meer Singh, Sh. Paltu, removed their dairies after notice given by the MCD and submitted the affidavit of the same. Copy of the same annexed herewith as **Annexure –A**
2. One illegal dairy in the name of Sh. Shazad was sealed by MCD on 10.09.2022. Copy of the same annexed herewith as **Annexure –B**
3. Dairy of Sh. Prahlad and Sh. Buddhu Bihari was not found during the inspection, Enquiry was also conducted during the inspection from local residents of the area and they informed that they both had already closed down their dairies.



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 नरेला क्षेत्र, कमरा नं० 312, MCD जोनल बिल्डिंग
 नरेला दिल्ली-110040

दूरभाष नं० 011-27284589, Email- ddvsnz@gmail.com



No. 429/DD(VS)/NZ/2022

Dated:-

SH Amit Kumar
 Firni Road No 17
 Patemi Near Parvan
 Ki dukhan Shahbad
 Daulatpur Delhi 49

नोटिस

दिनांक 17/08/22 को निरीक्षण के दौरान आप शहरी क्षेत्र में उपरोक्त पते पर डेरी चलाते पाये गये, शहरी क्षेत्र में गाय/भैस की डेयरी चलाना मना है। इसलिए आपको इस पत्र के माध्यम से सूचित किया जाता है कि आप अपनी गाय/भैस कि डेयरी को उपरोक्त पते से शीघ्र हटा ले अन्यथा आपको बिना किसी सूचना के आपके पशुओं को जप्त कर लिया जायेगा व आपके परिसर को सील भी किया जा सकता है। 25/08/22

[Signature]

एम० टी० आई०/नरेला क्षेत्र

उप-निदेशक (वी० एस०)/ नरेला क्षेत्र

Amit Kumar

17/8/2022

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Dated: 08.09.2022

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Sl. No. 581
Date 8-9-22
Deputy Director (VB)
Narela Zone MDMO

To,
The Deputy Commissioner
Delhi Municipal Corporation
Narela Zone, Delhi-110040.

Sub: - Application regarding received cause/closure Notice / Challan vide No. 429/DD(VS)NZ/2022 on dt. 17.08.2022.

Respected Sir/Madam,

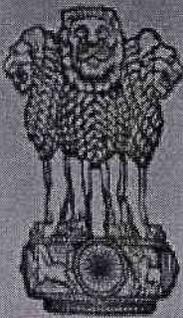
I, AMIT KUMAR SON OF SH. KULDEEP SINGH RESIDENT OF FIRNI ROAD, SECTOR-17, ROHINI, NEAR PARCHUN KI DUKAN, SHAHBAD DAULATPUR, DELHI-110040, That I am the owner / Tenant / Authorized person of MILK DAIRY situated FIRNI ROAD, SECTOR-17, ROHINI, NEAR PARCHUN KI DUKAN, SHAHBAD DAULATPUR, DELHI-110040 and That Delhi Municipal Corporation has issued cause/closure Notice / Challan vide No. 429/DD(VS)NZ/2022 on dt. 17.08.2022 above said CATTLE DAIRY.

That I inform to you that I have closed down above said CATTLE DAIRY. That I request to Delhi Municipal Corporation and concerned department kindly resolve closure Notice of the above said premises/property, I also undertake that I shall only open above said CATTLE DAIRY after the getting licence from Delhi Municipal Corporation.

That I request to Delhi Municipal Corporation and concerned department kindly resolve closure Notice of the above said premises/property.

Thank you

Amit Kumar
With Regards
AMIT KUMAR



सत्यमेव जयते

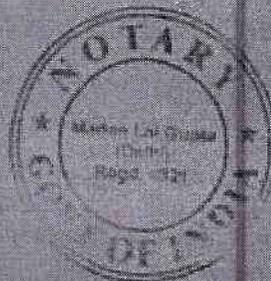
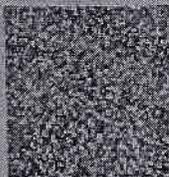
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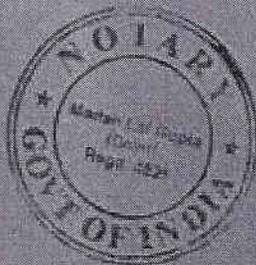
Government of National Capital Territory of Delhi

e-Stamp

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Purchased by	: AMIT KUMAR
Description of Document	: Article 4 Affidavit
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: AMIT KUMAR
Second Party	: Not Applicable
Stamp Duty Paid By	: AMIT KUMAR
Stamp Duty Amount(Rs.)	: 10 (Ten only)



Please write or type below this line



Amit Kumar

Caution Alert:

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2. The issue of checking the legitimacy is on the user of the certificate.
3. In case of any discrepancy please inform the Government Authority.

AFFIDAVIT

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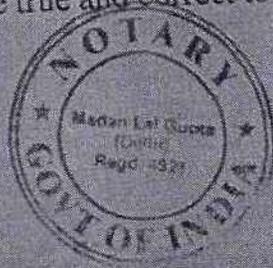
I, AMIT KUMAR S/O SH. KULDEEP SINGH, FIRNI ROAD, SECTOR-17, ROHINI, NEAR PARCHUN KI DUKAN, SHAHBAD DAULATPUR, DELHI-110042 do hereby solemnly affirm and declare as under:-

1. That I am the tenant/ owner of the Property situated at FIRNI ROAD, SECTOR-17, ROHINI, NEAR PARCHUN KI DUKAN, SHAHBAD DAULATPUR, DELHI-110042.
2. That I received Notice No. 429/DD (VS)/NZ/2022 dated 17-08-2022 from the office of the MCD (Veterinary Services Department) accusing me kept the Cattle Dairy creating very unhygienic and insanitary conditions in contravention of the Dairy.
3. That it is submitted that I have remove the Cattle at the above said land after receiving the said notice. I shall never carry out any illegal activity on the said land in violation of permission rules, bye laws and regulations.
4. That I now seek relief from the Office of the Dy. Director (VS) regarding the said notice may kindly not be enforced and given effect to any it may kindly be withdrawn in the interest of justice.
5. That I closed my Cattle Dairy after receiving the aforesaid notice.
6. That give me some time for apply Veterinary Dairy License & if I used premises without Veterinary Dairy License then appropriate action take against me.
7. If I will working without License in future. I will pay the fine of Rs. 1,00,000/- only to Municipal Corporation of Delhi.
8. That it is my true and correct statement.

Amit Kumar
DEPONENT

VERIFICATION:-

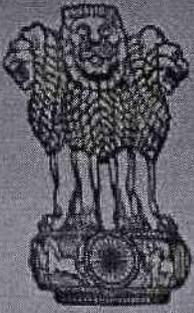
Verified at Delhi, on this 08-09-2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.



08 SEP 2022

ATTESTED

Amit Kumar
DEPONENT



सत्यमेव जयते

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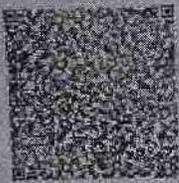
14

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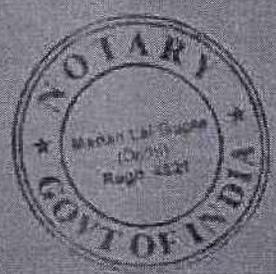
Government of National Capital Territory of Delhi

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 Property Description : Not Applicable
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 (Zero)
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 Second Party : MUNICIPAL CORPORATION OF DELHI
 Stamp Duty Paid By : AMIT KUMAR
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)



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Amit Kumar

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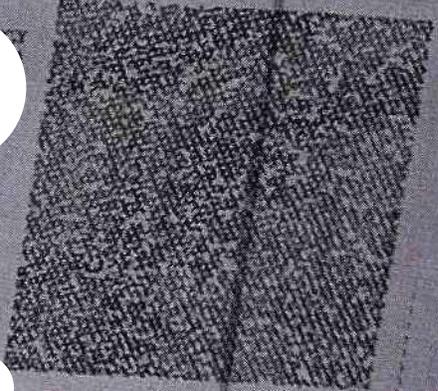


पहचान प्राधिकरण
INDIA



[Redacted Address]

Address :



1947

UID - 8130 8000 3202

help@uidai.gov.in

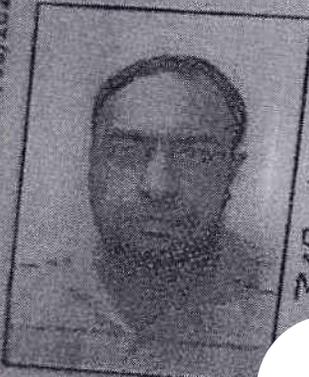
www.uidai.gov.in



सरकार



Download Date: 14/08/2022

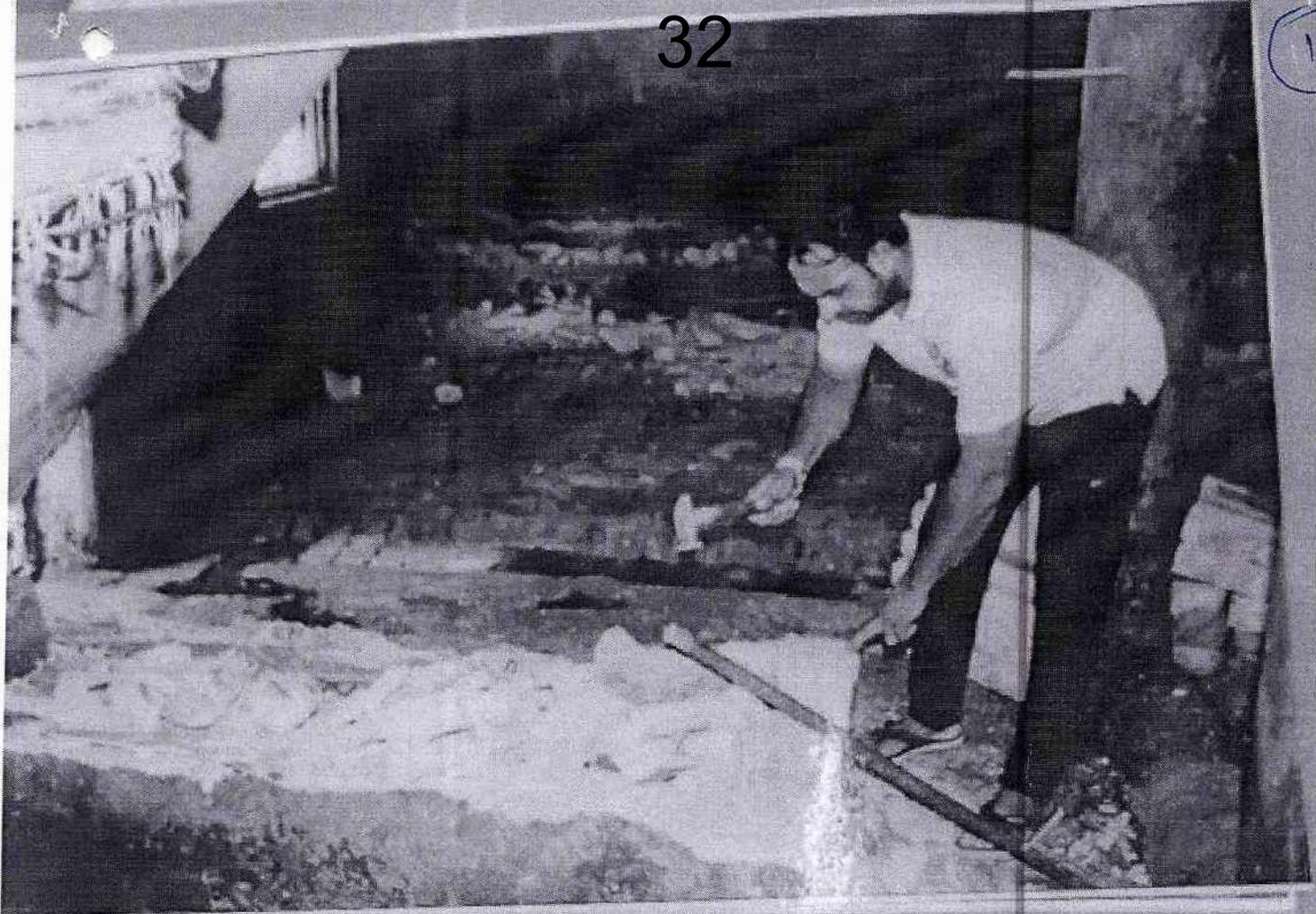


अमित सिंह
Amit Singh
जन्म तिथि/DOB: [Redacted]
पुरुष/ MALE
Mobile No [Redacted]

Issue Date: 23/12/2013

मेरा आधार, मेरी पहचान

Amit Kumar
9295978158



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पशु चिकित्सा सेवाएं विभाग
नरेला क्षेत्र, कमरा न० 312, MCD जोनल बिल्डिंग
नरेला दिल्ली-110040

दूरभाष न० 011-27284589, Email- ddvsnz@gmail.com



No. 426/DD(VS)/NZ/2022

Dated:-

SH Rabin SINGH
Firmi Road, Sector 17, Narela
State bad Daudad No
Delhi 40

नोटिस

दिनांक 17/08/22 को निरीक्षण के दौरान आप शहरी क्षेत्र में उपरोक्त पते पर डेरी चलाते पाये गये, शहरी क्षेत्र में गाय/भेस की डेयरी चलाना मना है। इसलिए आपको इस पत्र के माध्यम से सूचित किया जाता है कि आप अपनी गाय/भेस कि डेयरी को उपरोक्त पते से शीघ्र हटा ले अन्यथा आपको बिना किसी सूचना के आपके पशुओं को जप्त कर लिया जायेगा। ~~आपके सहिसर को सील भी किया जा सकता है।~~

SHRUTI
17/08/22

एँम० टी० आई०/नरेला क्षेत्र

उप-निदेशक (वी० एस०)/ नरेला क्षेत्र

कॉपी

17/08/22

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Dated: 24.08.2022

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To
The Deputy Commissioner,
North Delhi Municipal Corporation
Narela Zone, Delhi-110040.

Date: 24.08.2022
Deputy Director (VR)
Narela Zone NDMSO

Sub: - Application regarding reply of Closure Notice vide Notice
426/DD (VS)/NZ/2022 on dated 17.08.2022.

Respected Sir/Madam,

I, KABIR S/O AJIZ RESIDENT OF FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 That I am the owner / Tenant / Authorized person of PROPERTY/PREMISES situated at FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 and I have received cause/closure Notice 426/DD (VS)/NZ/2022 on dated 17.08.2022.

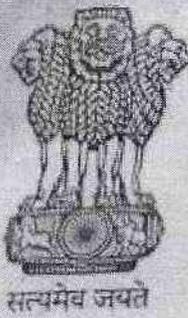
That I have received of the Cause/closure Notice / Challan due to misused for running the trade of **cattle dairy** in total violation of permissible use of the said property and I undertake that I have closed down above said trade.

That I request to Municipal Corporation of Delhi and concerned department kindly cancel or resolve the show cause/closure notice of the above said premises/property.

Thank you



With Regards



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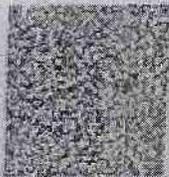
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Government of National Capital Territory of Delhi

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Purchased by	: KABIR
Description of Document	: Article 15 indemnity Bond
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: KABIR
Second Party	: MUNICIPAL CORPORATION OF DELHI
Stamp Duty Paid By	: KABIR
Stamp Duty Amount(Rs.)	: 100 (One Hundred only)



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AFFIDAVIT

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I, KABIR S/O AJIZ R/O FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 do hereby solemnly affirm and declare as under:-

1. That I am the tenant/ owner of the Property situated at FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042.
2. That I received Notice No. 426/DD (VS)/NZ/2022 dated 17-08-2022 from the office of the MCD (Veterinary Services Department) accusing me kept the Cattle Dairy creating very unhygienic and insanitary conditions in contravention of the Dairy.
3. That it is submitted that I have remove the Cattle at the above said land after receiving the said notice. I shall never carry out any illegal activity on the said land in violation of permission rules, bye laws and regulations.
4. That I now seek relief from the Office of the Dy. Director (VS) regarding the said notice may kindly not be enforced and given effect to any it may kindly be withdrawn in the interest of justice.
5. That I closed my Cattle Dairy after receiving the aforesaid notice.
6. That give me some time for apply Veterinary Dairy License & if I used premises without Veterinary Dairy License then appropriate action taken against me.
7. If I will be working without License in future. I will pay the fine of Rs. 1,00,000/- only to Municipal Corporation of Delhi.
8. That it is my true and correct statement.

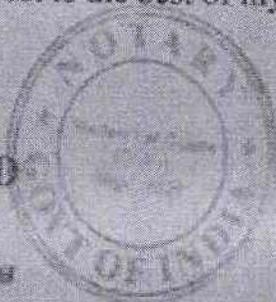
DEPONENT

VERIFICATION:-

Verified at Delhi, on this 24-08-2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

ATTESTED

NOTARY PUBLIC DELHI



DEPONENT

24 AUG 2022



सत्यमेव जयते

37

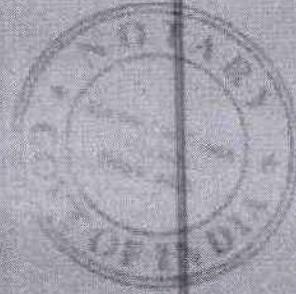
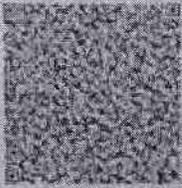
INDIA NON JUDICIAL

22

Government of National Capital Territory of Delhi

e-Stamp

Certificate No.	: IN-DL77818098064801U
Certificate Issued Date	: 24-Aug-2022 12:58 PM
Account Reference	: IMPACC (IV) d1873403/ DELHI/ DL-OLH
Unique Doc. Reference	: SUBIN-DL87340336696097590934U
Purchased by	: KABIR
Description of Document	: Article 4 Affidavit
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: KABIR
Second Party	: Not Applicable
Stamp Duty Paid By	: KABIR
Stamp Duty Amount(Rs.)	: 10 (Ten only)



Please write or type below this line



कबीर

Statutory Alert

1. The authenticity of the stamp certificate should be verified at www.shoukshiksha.com or using e-Stamp Mobile App or Shoukshiksha Any discrepancy in the details on this certificate and are available on the website / Mobile App neither is allowed.
2. The issue of checking the legitimacy is on the users of the certificate.
3. In case of any...

AFFIDAVIT

38

23

KABIR S/O AJIZ R/O FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 do hereby solemnly affirm and declare as under:-

1. That I am the tenant/ owner of the Property situated at **FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042.**
2. That I received Notice No. 426/DD (VS)/NZ/2022 dated 17-08-2022 from the office of the MCD (Veterinary Services Department) accusing me kept the Cattle Dairy creating very unhygienic and insanitary conditions in contravention of the Dairy.
3. That it is submitted that I have remove the Cattle at the above said land after receiving the said notice. I shall never carry out any illegal activity on the said land in violation of permission rules, bye laws and regulations.
4. That I now seek relief from the Office of the Dy. Director (VS) regarding the said notice may kindly not be enforced and given effect to any it may kindly be withdrawn in the interest of justice.
5. That I closed my Cattle Dairy after receiving the aforesaid notice.
6. That it is my true and correct statement.

[Handwritten Signature]

DEPONENT

VERIFICATION:-

Verified at Delhi, on this **24-08-2022** that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

[Handwritten Signature]

DEPONENT



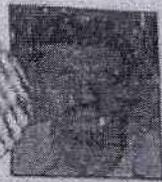
24 AUG 2022

ATTESTED
NOTARY
DELHI

39

281

भारत निर्वाचन आयोग
 ELECTION COMMISSION OF INDIA
 IDENTITY CARD



मतदाता का नाम : कबीर
 Elector's Name : Kabir
 पिता का नाम : अजय
 Father's Name : Ajay
 लिंग / Sex : पुरुष / Male
 आयु / Age : 36 Year

दिनांक : 1-7/02 (7 जनवरी)
 संसदीय संख्या - 10
 -81
 -74
 -1
 -1
 Date: 29/02/2009

हस्ताक्षर/Signature of the
 Electoral Registration Officer
 for the RUDRA LA assembly
 Constituency

जहाँ बदलाव या त्रुटि उत्पन्न हो सके उसे तुरंत ही मतदाता कार्ड नंबर पर
 सूचना देना चाहिए और तुरंत ही मतदाता कार्ड नंबर पर
 सुधार किया जाना चाहिए।
 In case of change in address, mention this card number
 to the Electoral Registration Officer for including your name in the list
 of voters and address and to obtain the card with the
 new address.

Handwritten signature or mark

Handwritten marks at the bottom right





41
पशु चिकित्सा सेवाएं विभाग
नरेला क्षेत्र, कमरा नं० 312, MCD जॉनस बिल्डिंग
नरेला दिल्ली-110040
दूरभाष नं० 011-27284589, Email- ddvsnz@gmail.com



26

No. 430/DD(VS)/NZ/2022
श. मधु सिंह, Girdharni dal
Firmi Road, Sec 17
Rohini Park Side Near
Akshay Top Stall

Dated:-

17/08/22

नोटिस

दिनांक _____ को निरीक्षण के दौरान आप शहरी क्षेत्र में उपरोक्त पते पर डेरी चलाते पाये गये, शहरी क्षेत्र में गाय/भेस की डेयरी चलाना मना है। इसलिए आपको इस पत्र के माध्यम से सूचित किया जाता है कि आप अपनी गाय/भेस कि डेयरी को उपरोक्त पते से शीघ्र हटा ले अन्यथा आपको बिना किसी सूचना के आपके पशुओं को ~~नफ़्त~~ ~~का~~ ~~लिखा~~ जायेगा व आपके परिसर को सील भी किया जा सकता है।

Sharma
17/08/22

एँम० टी० आई०/नरेला क्षेत्र

उप-निदेशक (वी० एस०)/ नरेला क्षेत्र

42

32
27

By. No. 580
Date 8.9.22
Deputy Director (VB)
Narela Zone NDMC

Dated: 08.09.2022

To,

The Deputy Commissioner
Delhi Municipal Corporation
Narela Zone, Delhi-110040.

Sub: - Application regarding received cause/closure Notice / Challan vide No. _____/DD(VS)NZ/2022 on dt. 17.08.2022.

Respected Sir/Madam,

I, MEER SINGH SON OF SH. GIRDHARA SINGH RESIDENT OF JHUGGI NO. 152, SEC-26, ROHINI, SAHIBABAD, DAULATPUR, NORTH WEST DELHI-110042, That I am the owner / Tenant / Authorized person of MILK DAIRY situated JHUGGI NO. 152, SEC-26, ROHINI, SAHIBABAD, DAULATPUR, NORTH WEST DELHI-110042 and That Delhi Municipal Corporation has issued cause/closure Notice / Challan vide No. _____/DD(VS)NZ/2022 on dt. 17.08.2022 above said CATTLE DAIRY.

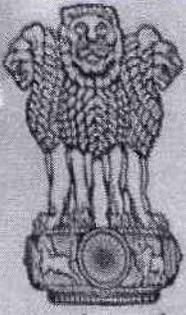
That I inform to you that I have closed down above said CATTLE DAIRY. That I request to Delhi Municipal Corporation and concerned department kindly resolve closure Notice of the above said premises/property, I also undertake that I shall only open above said CATTLE DAIRY after the getting licence from Delhi Municipal Corporation.

That I request to Delhi Municipal Corporation and concerned department kindly resolve closure Notice of the above said premises/property.

Thank you

With Regards

MEER SINGH



सत्यमेव जयते

43

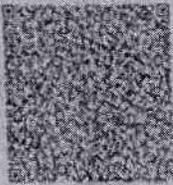
INDIA NON JUDICIAL

Government of National Capital Territory of Delhi

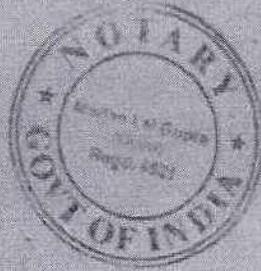
e-Stamp

Certificate No. : IN-DL85361489176019U
 Certificate Issued Date : 08-Sep-2022 01:56 PM
 Account Reference : IMPACC (IV)/ dl873403/ DELHI/ DL-DLH
 Unique Doc. Reference : SUBIN-DL87340351073883662251U
 Purchased by : MEER SINGH
 Description of Document : Article 15 Indemnity Bond
 Property Description : NA
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : MEER SINGH
 Second Party : MUNICIPAL CORPORATION OF DELHI
 Stamp Duty Paid By : MEER SINGH
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)

सत्यमेव जयते



Please write or type below this line



Statutory Alert:

1. The authenticity of the Stamp certificate should be verified at www.indiastamp.gov.in or using e-Stamp Mobile App of Stock Holding Corporation of India Limited.
2. Any discrepancy in the details on the Certificate and as available on the website / Mobile App renders it invalid.
3. The onus of checking the legitimacy is on the users of the certificate.
4. In case of any discrepancy please inform the Competent Authority.

AFFIDAVIT

44

29

I, MEER SINGH S/O SH. GIRDHARA SINGH R/O JHUGGI NO-152, SEC - 26, ROHINI, SAHIBABAD DAULAT PUR, NORTH WEST DELHI-110042.do hereby solemnly affirm and declare as under:-

1. That I am the tenant/ owner of the Property situated at JHUGGI NO-152, SEC -26, ROHINI, SAHIBABAD DAULAT PUR, NORTH WEST DELHI-110042.
2. That I received Notice No. _____ (VS)/NZ/2022 dated 17-08-2022 from the office of the MCD (Veterinary Services Department) accusing me kept the Cattle Dairy creating very unhygienic and insanitary conditions in contravention of the Dairy.
3. That it is submitted that I have remove the Cattle at the above said land after receiving the said notice. I shall never carry out any illegal activity on the said land in violation of permission rules, bye laws and regulations.
4. That I now seek relief from the Office of the Dy. Director (VS) regarding the said notice may kindly not be enforced and given effect to any it may kindly be withdrawn in the interest of justice.
5. That I closed my Cattle Dairy after receiving the aforesaid notice.
6. That give me some time for apply Veterinary Dairy License & if I used premises without Veterinary Dairy License then appropriate action take against me.
7. If I will working without License in future. I will pay the fine of Rs. 1,00,000/- only to Municipal Corporation of Delhi.
8. That it is my true and correct statement.

DEPONENT

VERIFICATION:-

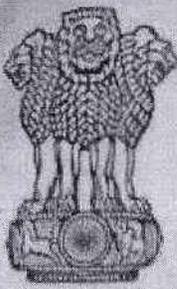
Verified at Delhi, on this 08-09-2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.



08 SEP 2022

ATTESTED
BY
NOTARY PUBLIC DELHI

DEPONENT



सत्यमेव जयते

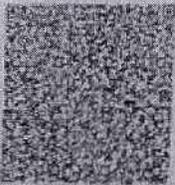
45

INDIA NON JUDICIAL

Government of National Capital Territory of Delhi

e-Stamp

Certificate No.	: IN-DL85359880634248U
Certificate Issued Date	: 08-Sep-2022 01:55 PM
Account Reference	: IMPACC (IV) d1873403/ DELHI/ DL-DLH
Unique Doc. Reference	: SUBIN-DL87340351069655036660U
Purchased by	: MEER SINGH
Description of Document	: Article 4 Affidavit
Property Description	: NA
Consideration Price (Rs.)	: 0 (Zero)
First Party	: MEER SINGH
Second Party	: Not Applicable
Stamp Duty Paid By	: MEER SINGH
Stamp Duty Amount(Rs.)	: 10 (Ten only)



Please write or type below this line



Statutory Alert:

1. The authenticity of the Stamp certificate should be verified at www.stampsonline.com or using e-Stamp Mobile App of Stock Holding.
2. Any discrepancy in the details on the Certificate and as available on the website / Mobile App renders it invalid.
3. The date of checking the legitimacy is on the users of the certificate.
4. In case of any discrepancy please inform the Competent Authority.

Vertical text on the right margin: MEER SINGH...

AFFIDAVIT

46

1. MEER SINGH S/O SH. GIRDHARA SINGH R/O JHUGGI NO-152, SEC -
26, ROHINI, SAHIBABAD DAULAT PUR, NORTH WEST DELHI-110042.
do hereby solemnly affirm and declare as under:-

1. That I am the tenant/ owner of the Property situated at JHUGGI NO-152, SEC -26, ROHINI, SAHIBABAD DAULAT PUR, NORTH WEST DELHI-110042.
2. That I received Notice No. _____ (VS)/NZ/2022 dated 17-08-2022 from the office of the MCD (Veterinary Services Department) accusing me kept the Cattle Dairy creating very unhygienic and insanitary conditions in contravention of the Dairy.
3. That it is submitted that I have remove the Cattle at the above said land after receiving the said notice. I shall never carry out any illegal activity on the said land in violation of permission rules, bye laws and regulations.
4. That I now seek relief from the Office of the Dy. Director (VS) regarding the said notice may kindly not be enforced and given effect to any it may kindly be withdrawn in the interest of justice.
5. That I closed my Cattle Dairy after receiving the aforesaid notice.
6. That it is my true and correct statement.

DEPONENT

VERIFICATION:-

Verified at Delhi, on this 08-09-2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

DEPONENT

AT
NOTARY PUBLIC, DELHI

08 SEP 2022



भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

Address: G...
11...

185... 41

1947 | help@uidai.gov.in | www.uidai.gov.in

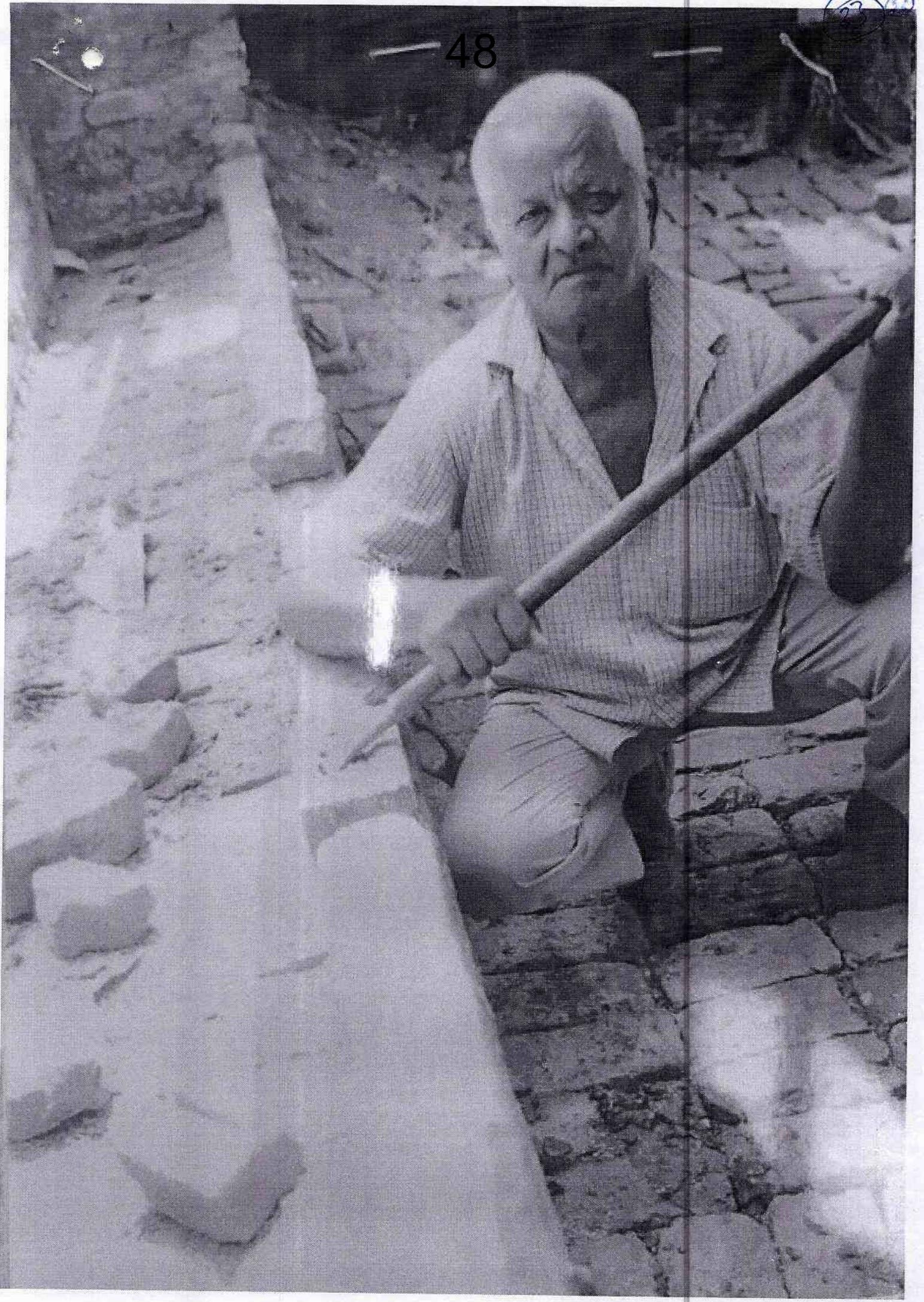
भारत सरकार
Government of India

भौर सिंह

Download Date: 12/03/2021

Issue Date: 04/03/2021

मेरा आधार, मेरी पहचान





पशु चिकित्सा सेवाएं विभाग
नरेला क्षेत्र, कमरा नं० 312, MCD जोनल बिल्डिंग
नरेला दिल्ली-110040

दूरभाष नं० 011-27284589, Email- ddvsnz@gmail.com



No. 428/DD(VS)/NZ/2022

Dated:-

SH Patlu

D-48, Pasun ki Dukan

Firmi Road, Sec 17

Abulmi Shah bad

Daulat Pur Delle

नोटिस

दिनांक 17/08/22 को निरीक्षण के दौरान आप शहरी क्षेत्र में उपरोक्त पते पर डेरी चलाते पाये गये, शहरी क्षेत्र में गाय/भेस की डेयरी चलाना मना है। इसलिए आपको इस पत्र के माध्यम से सूचित किया जाता है कि आप अपनी गाय/भेस कि डेयरी को उपरोक्त पते से शीघ्र हटा ले अन्यथा आपको बिना किसी सूचना के आपके पशुओं को जप्त कर लिया जायेगा व आपके परिसर को सील भी किया जा सकता है। 05/08/22

SKP
17/08/22

एम० टी० आई०/नरेला क्षेत्र

उप-निदेशक (वी० एस०)/ नरेला क्षेत्र

SKP
17-8-2022

Dated: 24.08.2022

To,
The Deputy Commissioner,
North Delhi Municipal Corporation
Narela Zone, Delhi-110040.

Sl. No. 579
Date 24-8-22
Deputy Director (VE)
Narela Zone ND&G

Sub: - Application regarding reply of Closure Notice vide Notice
428/DD (VS)/NZ/2022 on dated 17.08.2022.

Respected Sir/Madam,

I, PALTU S/O AJIZ RESIDENT OF FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 That I am the owner / Tenant / Authorized person of PROPERTY/PREMISES situated at FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 and I have received cause/closure Notice 428/DD (VS)/NZ/2022 on dated 17.08.2022.

That I have received of the Cause/closure Notice / Challan due to misused for running the trade of cattle dairy in total violation of permissible use of the said property and I undertake that I have closed down above said trade.

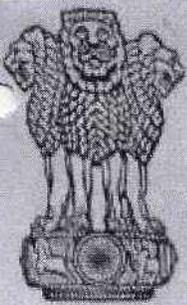
That I request to Municipal Corporation of Delhi and concerned department kindly cancel or resolve the show cause/closure notice of the above said premises/property.

Thank you

Ums

With Regards

9278526140

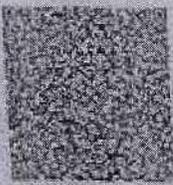


सत्यमेव जयते

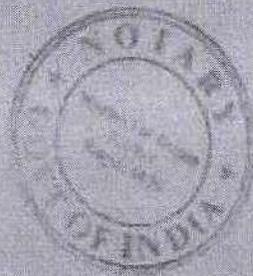
Government of National Capital Territory of Delhi

e-Stamp

Certificate No. : IN-DL77884383314630U
 Certificate Issued Date : 24-Aug-2022 02:01 PM
 Account Reference : IMPACC (IVY) dl873403/ DELHI/ DL-DLH
 Unique Doc. Reference : SUBIN-DLDB7340336833328031970U
 Purchased by : PALTU
 Description of Document : Article 15 Indemnity Bond
 Property Description : Not Applicable
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : PALTU
 Second Party : MUNICIPAL CORPORATION OF DELHI
 Stamp Duty Paid By : PALTU
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)



Please write or type below this line



Upm G

Statutory Alert

1. The authenticity of this e-stamp certificate should be verified at www.indianstamp.gov or using e-Stamp Reader App of Stock Market. Any discrepancy in the details on this certificate and as stated on the website/ Mobile App renders it invalid.
2. The mode of checking the legitimacy is on the basis of this certificate.
3. In case of any discrepancy please contact the Competent Authority.

INDEMNITY BOND

52

37

I, PALTU S/O SH. ABHAY RAM R/O D-48, PARCHUN KI DUKAN, FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 do hereby solemnly affirm and declare as under:-

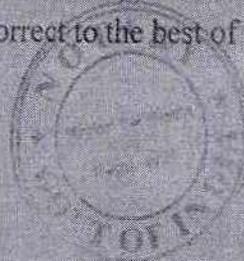
1. That I am the tenant/ owner of the Property situated at D-48, PARCHUN KI DUKAN, FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042.
2. That I received Notice No. 428/DD (VS)/NZ/2022 dated 17-08-2022 from the office of the MCD (Veterinary Services Department) accusing me kept the Cattle Dairy creating very unhygienic and insanitary conditions in contravention of the Dairy.
3. That it is submitted that I have remove the Cattle at the above said land after receiving the said notice. I shall never carry out any illegal activity on the said land in violation of permission rules, bye laws and regulations.
4. That I now seek relief from the Office of the Dy. Director (VS) regarding the said notice may kindly not be enforced and given effect to any it may kindly be withdrawn in the interest of justice.
5. That I closed my Cattle Dairy after receiving the aforesaid notice.
6. That give me some time for apply Veterinary Dairy License & if I used premises without Veterinary Dairy License then appropriate action taken against me.
7. If I will be working without License in future. I will pay the fine of Rs. 1,00,000/- only to Municipal Corporation of Delhi.
8. That it is my true and correct statement.

Amc

DEPONENT

VERIFICATION:-

Verified at Delhi, on this 24-08-2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.



24 AUG 2022

A

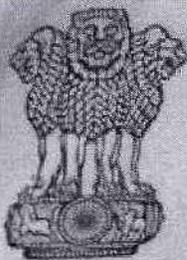
NOT

Amc

DEPONENT

E D

DELHI



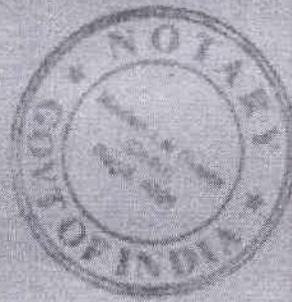
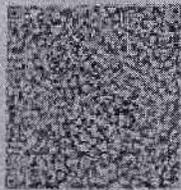
सत्यमेव जयते

53
NON JUDICIAL

Government of National Capital Territory of Delhi

e-Stamp

Certificate No.	: IN-DL77820227320126U
Certificate Issued Date	: 24-Aug-2022 01:01 PM
Account Reference	: IMPACC (IV)/ dl873403/ DELHI/ DL-DLH
Unique Doc. Reference	: SUBIN-DL87340336704390572799U
Purchased by	: PALTU
Description of Document	: Article 4 Affidavit
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: PALTU
Second Party	: Not Applicable
Stamp Duty Paid By	: PALTU
Stamp Duty Amount(Rs.)	: 10 (Ten only)



Please write or type below this line



4/20

Statutory Alert:

1. The authenticity of the Stamp certificate should be verified at www.shreshta.org/ncert or using e-Stamp Mobile App of Stock Holding
2. The duty of checking the legitimacy is on the user of the certificate.

AFFIDAVIT

54

39

PALTU S/O SH. ABHAY RAM R/O D-48, PARCHUN KI DUKAN, FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 do hereby solemnly affirm and declare as under:-

1. That I am the tenant/ owner of the Property situated at D-48, PARCHUN KI DUKAN, FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042.
2. That I received Notice No. 428/DD (VS)/NZ/2022 dated 17-08-2022 from the office of the MCD (Veterinary Services Department) accusing me kept the Cattle Dairy creating very unhygienic and insanitary conditions in contravention of the Dairy.
3. That it is submitted that I have remove the Cattle at the above said land after receiving the said notice. I shall never carry out any illegal activity on the said land in violation of permission rules, bye laws and regulations.
4. That I now seek relief from the Office of the Dy. Director (VS) regarding the said notice may kindly not be enforced and given effect to any it may kindly be withdrawn in the interest of justice.
5. That I closed my Cattle Dairy after receiving the aforesaid notice.
6. That it is my true and correct statement.

YmG
DEPONENT

VERIFICATION:-

Verified at Delhi, on this 24-08-2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

YmG
DEPONENT



ATTESTED

24 AUG 2022

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भारत सरकार
GOVERNMENT OF INDIA



पलतु राम

Paltu Ram

जन्म वर्ष / Year

पुरुष / Male



आधार [redacted] का अधिकार



भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA



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1800 180 1947



help@uidai.gov.in



www.uidai.gov.in

P.O. Box No. 1947,
Bengaluru-560 001



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MUNICIPAL CORPORATION OF DELHI
(VETERINARY SERVICES DEPARTMENT)
Room No.-312, Zonal Building, Narela,
Delhi-110040, ddvsnz@gmail.com

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NO. DD(VS)/NZ/2022/553

Dated: 14-09-2022

To,
The S.H.O.
Police Station, K.N. Katju Marg,
Sec-16, Rohini, Delhi-89.

Subject - Request for keeping watch and ward of sealed illegal dairy premises.
Reference - Orders passed by Hon'ble NGT in O.A. No. 546/2022 on 05.08.2022 in the matter "Gyander Singh Rana Vs. Kadir Dairy & Ors" Regard Joint Committee meeting and visit of the area.

In compliance of the direction of Hon'ble Delhi High Court in the matter of Common Cause Society v/s Union of India and Ors in CPW No. 3791/2000 and WP(C) 697/2016. Sham Sharma Vs. GNCTD & Ors. Action was carried out by the staff of the Veterinary Services Department, Narela Zone for sealing of illegal dairy in the jurisdiction of the P.S. K.N. Katju Marg Sec-16, Rohini, Delhi on dated 10.09.2022 in the area of Firmi road, Shahbad Doulatpur Village, Delhi-42. Following illegal dairy has been sealed as per the details given below:

S. No.	Name	Address Of Illegal Dairy	Date Of Sealing	No. Of Seal
01	Sh. Shehzad S/O Sh. Ajiz	Firmi Road, Sec-17, Rohini, Shahbad Doulatpur, Delhi	10.09.2022	Two Sealing Point

You are hereby requested to direct the concerned beat officer to keep vigil over the sealed dairies & prosecution action should be initiated against the persons/ dairy owners trying to temper the seal of the MCD under the relevant Section of the Delhi Police Act/ IPC Act.

Impression of the Seal

Copy for information to

- Dy. Commissioner/Narela Zone
- Director (VS)
- O/C



o/c

(Signature)
Veterinary Officer
Narela Zone
Veterinary Services Deptt.
Narela Zone
Delhi Municipal Corporation